

HIGH COURT OF DELHI AT NEW DELHI

No. F. No. 23A/ ²⁰⁶⁷⁸⁻⁹⁷ /STY./DHC
DATED: 11/11/16

From:-

The Registrar General
High Court of Delhi
New Delhi

To:-

(On the website of Delhi High Court)

SUB.:- QUOTATION FOR 1,000 NOS. RULED REGISTERS OF 3 QUIRE (288 PAGES) & 6 QUIRE (576 PAGES) EACH (57 GSM OR ABOVE)

Sir,

This Court intends to purchase following stationery items for the use in this Court :

1,000 nos. 3 quire ruled registers (288 pages) and
1,000 nos. 6 quire ruled registers (576pages)

Note : Paper quality of register - 57 GSM
One page size 18.5 cm x 30 cm

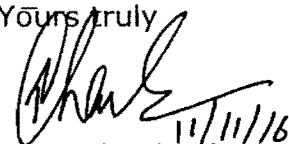
The period of validity of rates must not be less than 90 days from last date of submission of quotation. Quotations with less period of validity of rates shall not be entertained.

Interested firm may submit the necessary sealed quotation **alongwith the sample of register/proposed to be submitted**. Quotation without sample of register/paper quality shall be summarily rejected.

The sealed envelope, superscribing thereon "QUOTATION FOR REGISTERS" alongwith the due date and addressed to "The Registrar General, Delhi High Court, New Delhi", must reach to Administrative Officer (Judl.) (Stationery Branch), Lawyers Chamber Block-III Ground Floor, Delhi High Court on or before **28.11.16**.

It may be noted that rates should be mentioned as **unit price exclusive of VAT** i.e. VAT EXTRA.

Yours truly



(Rajeev Chauhan)
Assistant Registrar (Sty.)
for Registrar General